

**GOVERNMENT OF INDIA
SOCIAL JUSTICE AND EMPOWERMENT
LOK SABHA**

STARRED QUESTION NO:631
ANSWERED ON:21.05.2012
PRADHAN MANTRI ADARSH GRAM YOJANA
Das Shri Khagen; Thomas Shri P. T.

Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

- (a) the details of the achievements made under the Pradhan Mantri Adarsh Gram Yojana (PMAGY) particularly regarding preparation of Village Development plans, State-wise;
- (b) the details of the amount sanctioned/utilised and development work undertaken in the selected villages since inception during the last three years, year-wise and State-wise;
- (c) whether the Government has reviewed the pilot scheme of PMAGY Scheme and if so, the outcome thereof;
- (d) whether the Government proposes to extend the scheme to other States also; and
- (e) if so, the details thereof and the timeframe fixed therefor?

Answer

MINISTER FOR SOCIAL JUSTICE AND EMPOWERMENT (SHRI MUKUL WASNIK)

(a) to (e) A statement is laid on the Table of the House.

Statement in answer to parts (a) to (e) of the Lok Sabha Starred Question No.631 for 21/5/2012 by Shri Khagen Das, M.P and Shri P.T. Thomas, M.P regarding Pradhan Mantri Adarsh Gram Yojana

(a) : All the five States participating in Pilot Centrally-sponsored "Pradhan Mantri Adarsh Gram Yojana (PMAGY)", viz., Assam, Tamil Nadu, Rajasthan, Bihar and Himachal Pradesh have confirmed preparation of Village Development Plans for the villages covered under the Scheme.

(b) : State-wise and year-wise Central assistance released to the above States is as follows:
S.N State Central assistance released (Rs. in crore)

| | 2009-10 | 2010-11 | 2011-12 | Total |
|--------------|----------|---------|---------|--------|
| 1 Assam | - 10.100 | 10.00 | 20.100 | |
| 2 Bihar | 1.3 | 21.425 | 22.50 | 45.225 |
| 3 H.P | - 22.725 | 22.50 | 45.225 | |
| 4. Rajasthan | 1.4 | 21.325 | 22.50 | 45.225 |
| 5. T.N | 1.3 | 21.425 | 22.50 | 45.225 |
| Total | 4.00 | 97.00 | 100.00 | 201.00 |

The Scheme has, in effect, been functional for about two years in Assam, Bihar, Rajasthan and Tamil Nadu, and for a little over a year in Himachal Pradesh. Bihar, Rajasthan and Tamil Nadu have reported having initiated the works under the "gap- filling" component of the Scheme. Details of funds utilised and progress of works undertaken are being collected.

(c) to (e) : The pilot Scheme has a time-frame of three years and can be evaluated only thereafter. Its extension would depend on successful implementation of the pilot phase.